

## **Indian Institute of Insurance Surveyors and Loss Assessors**

(Registered office:# 6-1-73,Off.No104&106 First Floor Saeed Plaza,  
Lakdikapool Hyderabad 500004 Telangana)

27<sup>th</sup> October 2021

### **Notification-13<sup>th</sup> Council Election of IIISLA**

In pursuance of Article 49 of Articles of Association(AOA) of the Indian Institute of Insurance Surveyors and Loss Assessors(IIISLA)and Regulations &Procedure for the Conduct of Elections to the Council (RPCEC) of IIISLA, I, Nimisha Srivastava, Election Officer appointed by the IRDAI, hereby notify the 13<sup>th</sup>Council Election of IIISLA.

Election Notification is published on website of IIISLA and mail and SMS will be sent to all members as per the records available with the Institute.

Election Notification for 13<sup>th</sup> Council is also published on IRDAI website.

The Election to IIISLA Council will be held as per the Schedule below:

Sl. No.	Particulars	Dates
1	The last date and time for receipt of nominations by post/courier by the Election Officer at her office address	On or Before 12 <sup>th</sup> November, 2021 05:30 PM
2	The date of Scrutiny of nominations at the Office of Election Officer	13 <sup>th</sup> November, 2021
3	Announcement of valid nominations on Websites of IIISLA and IRDAI	13 <sup>th</sup> November, 2021
4	Last date for withdrawal of nominations by intimation to the election officer by the candidate concerned	18 <sup>th</sup> November, 2021
5	Date of announcement of final list of candidates on website of IIISLA and IRDAI	19 <sup>th</sup> November, 2021
6	E-Voting period (during which eligible voters can vote)	From 10 <sup>th</sup> January, 2022, 10.00 AM to 12 <sup>nd</sup> January 2022 upto 05.00 PM
7	Date of counting of votes	12 <sup>nd</sup> January, 2022

8	Date on which the results would be declared at the counting venue	On or before 13 <sup>th</sup> January, 2022
9	Announcement of results on the websites of IIISLA and IRDAI	On or before 13 <sup>th</sup> January, 2022

Elections will be carried out by **E-Voting**. E-Voting portal will be open for voting by eligible members from 10<sup>th</sup> January, 2022, 10.00 AM to 12<sup>nd</sup> January 2022 upto 05.00 PM

The details of vacancies are as given below\*:

SI No	Zone/Constituency	Number of Vacancies	Retiring/retired Members*
1	All India Basis	2	Shri Rahul N. Jadhav
			Shri A. R. Ramesh
2	Western Zone Goa, Gujarat, Maharashtra, Madhya Pradesh and Rajasthan and the Union Territories of Dadra & Nagar Haveli (Silvassa) and Daman & Diu	1	Shri Rajnish G. Desai
3	Southern Zone Telangana, Andhra Pradesh, Karnataka, Kerala, Tamil Nadu and the Union Territories of Lakshadweep, Andaman & Nicobar Islands and Pondicherry	1	Late Shri D. C. S. Raju

(\*Issue regarding date of retirement is pending before Hon'ble Delhi High Court in W.P. (C) 7154/2021- Rahul Narayanrao Jadhav and Ors. v Insurance Regulatory and Development Authority of India & Ors. and shall be subject to the decision in the said matter)

Candidates who wish to contest the IIISLA council elections (for filling vacancies as stated in the aforementioned table ) shall send their duly filled nominations in the prescribed form and manner by post/courier to the Election Officer at the below mentioned address on or before 12<sup>th</sup> November, 2021 by 05:30 PM.

Nimisha Srivastava  
DGM, IRDAI  
New Delhi Regional Office  
Jeevan Tara Building, first floor, Gate No. 3  
Parliament Street, New Delhi 110001

As per article 49 (g), read along with Article 5 of AOA, IIISLA, 'The electoral college for the election of the members from the zones to be elected shall comprise of all Licentiate, Associate and Fellow members of the Institute'.

As per article 49 (h) of AOA, IIISLA, 'any contestant or voter who has not paid the annual membership fees within the time stipulated in the regulations, shall neither be eligible to contest nor vote in the elections'. According to the said article read with RPCEC of IIISLA, only persons whose names are entered in the register of members maintained by the Institute and have duly paid the annual membership fees as on the date of notification shall be entitled to contest elections, propose or second candidates or cast votes for Council Elections of IIISLA.

Candidates and all concerned are advised in their own interest to visit website [www.iiisla.co.in](http://www.iiisla.co.in) for familiarizing themselves with the Articles of Association of the Institute and further notifications. Nomination Forms are available in the above-mentioned website and can be downloaded and printed for filing nominations. Nominations, strictly in the prescribed form, shall be sent only to the election officer to her office address as given above. One aspirant can send one application only. If more than one nomination is received from same member the nomination is liable to be rejected at the discretion of the Election Officer.

Because of the prevailing pandemic situation, members who have not paid for their subscription for the financial year **2020-21**, are allowed to **pay the subscription on or before 3<sup>rd</sup> November, 2021** so as to become eligible to vote/contest/nominate.

This notification along with nomination form and Regulations & Procedure for the Conduct of Elections to the Council(RPCEC) of IIISLA are hosted at the websites of IIISLA and IRDAI.

The notification is being sent by email to all IIISLA members as per records available with IIISLA. All members are advised to visit IIISLA website [www.iiisla.co.in](http://www.iiisla.co.in) to download/print nomination form and RPCEC. No postal correspondence will be sent to the members in this regard.

Members are requested to update their email ID and mobile numbers in IIISLA records **on or before 3<sup>rd</sup> November, 2021**. The same E mail ID and mobile as updated by the members will be used for election related communications.

Members are also requested to **verify and update** their **Mobile number and Email address** immediately in the records of IIISLA as the e-voting link will be sent to the email address available in IIISLA's records/IIISLA database ONLY.

New Delhi 27<sup>th</sup> October, 2021

-s/d-

Nimisha Srivastava

Election Officer

Email: [iiisla-election@irdai.gov.in](mailto:iiisla-election@irdai.gov.in)

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**(Registered office 6-1-73, Off.No104 & 106 First Floor Saeed Plaza,**  
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**Nomination Form for Election to the 13<sup>th</sup> Council**

Note:-Duly filled in Nomination Form should reach Ms. Nimisha Srivastava, Election Officer by post/courier at the following address on or before 12<sup>th</sup> November, 2021 by 05:30 PM:

Nimisha Srivastava  
DGM, IRDAI  
New Delhi Regional Office  
Jeevan Tara Building, first floor, Gate No. 3  
Parliament Street, New Delhi 110001

**INSTRUCTIONS FOR FILLING NOMINATION FORM BY CANDIDATES  
SEEKING ELECTION TO THE 13<sup>th</sup> COUNCIL**

While filling the nomination form for election to the 13<sup>th</sup> Council, the following points/aspects shall be kept in view:-

1. The nomination should be strictly in the format prescribed.
2. Nomination Form is available on the website of IIISLA and IRDAI. The form of nomination may be downloaded and used for filing the nomination.
3. Nomination form should clearly mention name of the constituency. For ready reference, these are given below:-

(a) All India Basis – **Two vacancies**

(b) Western Zone—The States of Goa, Gujarat, Maharashtra, Madhya Pradesh and Rajasthan and the Union Territories of Dadra & Nagar Haveli (Silvassa) and Daman & Diu. – **One Vacancy**

(c) Southern Zone — The States of Telangana, Andhra Pradesh, Karnataka, Kerala and Tamil Nadu and the Union Territories of Lakshadweep, Andaman & Nicobar Islands and Pondicherry – **One Vacancy**

4. Nomination forms shall be sent by post / courier to the Election Officer only to the address mentioned below and to be sent in a sealed envelope SUPERSCRIBED “ IIISLA- Nomination-13<sup>th</sup>Council” so as to reach her on or before 12<sup>th</sup> November, 2021 5:30 PM at the following address:-

Nimisha Srivastava  
DGM, IRDAI  
New Delhi Regional Office  
Jeevan Tara Building, first floor, Gate No. 3  
Parliament Street, New Delhi 110001

5. The name and professional address of the candidate, the proposer and the seconder must be given in full, as they appear in the List of Members of IIISLA.
6. In terms of the “Regulation & Procedure for the conduct of Elections to the Council” (RPCEC/ IIISLA) and as envisaged in article 15(2) (a) (i) and (ii) of the Institute, no member can offer his or her candidature simultaneously for more than one post / vacancy. In the event of receipt of more than one nomination within the specified date and time, all the nominations shall be rejected and accordingly his or her candidature shall be rejected for the 13<sup>th</sup> Council Elections. Candidates are advised to verify the contents of their applications carefully before sending it to Election Officer.
7. The nomination shall be filled in by hand only and any over-writing or correction is required to be duly initialed by the candidate.
8. About the requirement of photograph, as per the annexure to the nomination form, 2 copies of recent passport size photograph are required. One photograph may be pasted on the right hand top corner of the annexure to the form and the other sent with the nomination form. Please write your name and membership number legibly at the back of the unpasted second copy of the photograph.
9. As per the “ Regulations & Procedure for the Conduct of Elections to the Council” (RPCEC) of IIISLA , it may be noted that only “ members ” as defined in Article 1(o) read with Article 5 of the Articles of Association and who have paid the annual membership for the year 2020-2021 on or before the date specified by the Election Officer shall be entitled to vote/contest/propose/second.

**FORM OF NOMINATION OF A CANDIDATE FOR 13<sup>th</sup> COUNCIL ELECTIONS,  
IISLA**

I \_\_\_\_\_ being an eligible Member of the Institute belonging to the Northern/Western/Eastern/Southern /All India Zone, as defined in the Procedure for the conduct of the 13<sup>th</sup> Elections to the Council, hereby offer my candidature for election of (i) ONE MEMBER from ..... (Northern/Western/Eastern/Southern /All India Zone)\* pursuant to Article 15(2)(a)(i) of the Articles of Association of IISLA.

[ \*Note:- Every candidate shall carefully fill in the above correctly and clearly without any ambiguity. Failure to do so shall entail the nomination form liable to be rejected by the Election Officer. A candidate will submit copy of latest Subscription receipt.]

I agree to abide by the provisions of the Articles of Association of the Institute, RPCEC and Procedure for the conduct of the 13<sup>th</sup> Elections to the Council as amended up-to-date and the decision of the Election Officer in all matters pertaining to the election.

**Signature of Candidate**

Name in full  
(As published in the List of Voters)

Membership Number  
Address  
(As published in the List of Voters)

Dated this \_\_\_\_\_ day of \_\_\_\_\_ 2021

**To be filled in by the proposer and seconder**

We, the undersigned eligible Members of the Indian Institute of Insurance Surveyors and Loss Assessors, being qualified to vote in the 13<sup>th</sup> Elections to the Council of the Institute and belonging to Northern/Western/Eastern/Southern /All India Zone, as that of the candidate do hereby propose and second respectively of the candidature of \_\_\_\_\_ as a candidate to the 13<sup>th</sup> Council Elections from that constituency as offered by him.

**Signature of Proposer** \_\_\_\_\_

Name in full (As published in the List of Voters)

Membership Number

Address (As published in the List of voters)

Dated this..... day of.....2021

**Signature of Seconder** \_\_\_\_\_

Name in full (As published in the List of Voters)

Membership Number

Address (As published in the List of voters)

Dated this..... day of.....2021

[Please see next page for the Annexure to the Form of Nomination]



**ANNEXURE TO FORM OF NOMINATION**

I, \_\_\_\_\_ declare that I am having a DIN/ I undertake to obtain a DIN, if elected

I, \_\_\_\_\_, give below the following true and correct particulars concerning myself:-

a)	Name, Membership Number and Address	
b)	Date of Birth	
c)	Whether citizen of India:	
d)	Whether found guilty of any professional or other misconduct, and consequently whether reprimanded or the name has been removed from the Register of Members or has been awarded penalty or fine as on the date of nomination:	
e)	If the answer to (d) above is in affirmative, provide the following details, wherever applicable (separately for each misconduct for which found guilty):	
	(i) The offence for which found guilty	
	(ii) The date of reprimand	
	(iii) the date from which the name was removed on account of above disqualification from the Register	
	(iv) the total period of removal	
	(v) the date on which the period of	

	removal expires	
	(vi) whether the removal was on account of disabilities falling under the Article 12 or 14 of the Articles of Association.	
	(vii) the date on which the penalty or fine was awarded	
	(viii) amount of penalty or fine	
	(ix) the date on which the payment was made for penalty or fine awarded.	
f)	Whether holding a post under the Central or State Government or Insurer	
g)	DIN number, if available	

Place:

Date:

Signature of the Candidate

### VERIFICATION

I, \_\_\_\_\_, do hereby affirm and declare that personal particulars given above are true and correct to the best of my knowledge and belief and nothing material has been concealed therein..

Place:

Date:

Signature of the Candidate